

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI.**

**Original Application No.105 of 2024**

Edwin Udhaya Kumar,  
S/o. Arumugam,  
No.2, Ambedkar Nagar,  
1st Cross Street, Kolathur,  
Chennai - 600 099.

....Applicant.

Vs

1. The District Collector,  
Rajaji Salai, Fourth Floor, 62,  
Beach Rd, George Town,  
Chennai 600001 & ors.

...Respondents

**INDEX**

S.No	Description	Page No.
1.	REPLY AFFIDAVIT FILED ON BEHALF OF THE SECOND RESPONDENT- TAMIL NADU POLLUTION CONTROL BOARD.	1 - 4
2	Anneure - I	5



Filed by  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI.**

**Original Application No.105 of 2024**

Edwin Udhaya Kumar,  
S/o. Arumugam,  
No.2, Ambedkar Nagar,  
1st Cross Street, Kolathur,  
Chennai - 600 099.

....Applicant.

Vs

1. The District Collector,  
Rajaji Salai, Fourth Floor, 62,  
Beach Rd, George Town,  
Chennai 600001.  
Email: [collrchn@nic.in](mailto:collrchn@nic.in)  
Tel: 044 2522 8025
2. The Joint Chief Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
First Floor, 950/1, Poonamallee High Road,  
Arumbakkam, Chennai-600 106.  
Email ID: [jceemchn@tnpcb.gov.in](mailto:jceemchn@tnpcb.gov.in)  
Phone: 044 26220219
3. The Divisional Engineer,  
National Highway,  
Chennai Metropolitan Development Scheme,  
Division 5, Chinna Malai,  
Chennai 600 015.  
Email ID: [tndehcityroads@gmail.com](mailto:tndehcityroads@gmail.com)  
Phone: 044 24330001.
4. The Assistant Divisional Engineer,  
No.2/193, Chennai Corporation Roads  
Sub Division, Chinnamalai,  
Chennai - 600 015.

*P. Vasudevan*  
10/9/24  
Joint Chief Environmental Engineer (M) CHN  
Tamilnadu Pollution Control Board  
950/1, Poonamallee High Road,  
Arumbakkam, Chennai-600106

Email ID: [tndehcityroads@gmail.com](mailto:tndehcityroads@gmail.com)  
Phone: 044 24330001.

.....Respondents

**REPLY AFFIDAVIT FILED ON BEHALF OF THE SECOND RESPONDENT-**  
**TAMIL NADU POLLUTION CONTROL BOARD.**

I, D. Vasudevan, S/o. S. Dharmar, aged about 59 years, having my office at First Floor, 950/1, Poonamallee High Road, Arumbakkam, Chennai-600 106, do hereby solemnly affirm and sincerely state as follows:-

1. I submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, (Monitoring) Chennai and I am authorized to file this reply affidavit on behalf of the Second respondent (TNPCB) and as such I am well acquainted with the facts of the case as per the records available in our office.
2. It is respectfully submitted that the applicant has filed the present application with interim prayer "to grant an order of interim injunction restraining the respondents not to cut the 27-year-old trees situated in Senthil Nagar Jawaharlal Nehru 200 Feet Road, Kolathur, Chennai- 600 099. Pending disposal of the above application" and with following prayer:

*" to direct the respondents to take suitable action on the applicant's representation dated 29.10.2023 and thereby direct the respondents not to cut the 27 years old trees situated in Senthil Nagar Jawaharlal Nehru 200 Feet Road, Kolathur, Chennai- 600 099".*

*D. Vasudevan*  
*10/9/24*  
Joint Chief Environmental Engineer (M) CHN  
Tamilnadu Pollution Control Board  
950/1, Poonamallee High Road,  
Arumbakkam, Chennai-600106

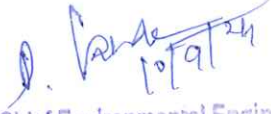
3. It is respectfully submitted that there are 5 trees of Albizia Saman – commonly known as rain tree and thoongu moonji maram situated in the applicant area which is of 27 years old. Each tree is about 60 feet height, 3 meters girth, however, before the year 2015, there were many trees found in the said location. During 2015 and 2016 due to Vardah storm and flood lot of trees have fallen and now only five trees are left which is the home for the parrots, crows and other bird species and the said place look like green oases in the applicant area. The above-mentioned trees are located on the side of the road without any impact/hinderance on traffic.
4. It is respectfully submitted that the issue raised by the applicant in his representation dated: 29.10.2023 does not come under the purview of Tamil Nadu Pollution Control Board and the same has been addressed to the District Forest Officer, Chennai vide letter dated 21.11.2023 to take action regarding the representation received from the applicant. (Enclosed as an annexure-1).

Therefore, it is humbly prayed that this Hon'ble National Green Tribunal, (SZ), may be pleased to pass such order or further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

  
Joint Chief Environmental Engineer (M) CHN  
Tamilnadu Pollution Control Board  
950/1, Poonamallee High Road,  
Arumbakkam, Chennai-600106

**VERIFICATION**

I, D. Vasudevan, S/o. S. Dharmar, Hindu, aged about 59 years, having my office First Floor, 950/1, Poonamallee High Road, Arumbakkam, Chennai-600 106, do hereby verify that the contents of above are true to the best of my knowledge through records.

  
Joint Chief Environmental Engineer (M) CHN  
Tamilnadu Pollution Control Board  
950/1, Poonamallee High Road,  
Arumbakkam, Chennai-600106

Annexure -I



From

Er.S.Indira Gandhi, M.E.,  
District Environmental Engineer,  
Tamilnadu Pollution Control Board,  
77A, South Avenue Road,  
Ambattur Industrial Estate,  
Chennai-600 058.

To

The District Forest Officer,  
No.259,3<sup>rd</sup> Floor,DMS Complex,  
Chokkalingam Nagar,  
Teynampet,  
Chennai-600 006.  
Email:dfoufd@yahoo.in

Lr.No.DEE/TNPCB/AMB/Admin//2023 Dt:21.11.2023

Sir,

Sub: TNPC Board - O/o.DEE, Ambattur District- Complaint  
received from Joint Chief Environmental Engineer(M),  
Chennai- Reg

Ref: Memo.No.JCEE(M)/CHZ/F.17-1/Complaint/AMB/2023,  
Dt:08.11.2023.

The above said complaint letter (which is being missent) regarding cutting of trees  
received from Thiru.Edwin Udayakumar, No.2,Ambekar Nagar,1<sup>st</sup> Cross  
Street,Chennai-99 is sent herewith for kind information and further action please.

Encl: As above

*shdy-21/11/23*  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Ambattur.  
*shdy*  
*21/11/23*

Copy to  
The Joint Chief Environmental Engineer(M),  
No.950/1,2<sup>nd</sup> Floor, Ponamallee High Road,  
Arumbakkam,  
Chennai-600 106.

*செல்வா*  
*21/11/23*

Amosawa -I



From

Er.S.Indira Gandhi, M.E.,  
District Environmental Engineer,  
Tamilnadu Pollution Control Board,  
77A, South Avenue Road,  
Ambattur Industrial Estate,  
Chennai-600 058.

To

The District Forest Officer,  
No.259,3<sup>rd</sup> Floor,DMS Complex,  
Chokkalingam Nagar,  
Teynampet,  
Chennai-600 006.  
Email:dfoufd@yahoo.in

Lr.No.DEE/TNPCB/AMB/Admin//2023 Dt:21.11.2023

Sir,

Sub: TNPC Board - O/o.DEE, Ambattur District- Complaint  
received from Joint Chief Environmental Engineer(M),  
Chennai- Reg

Ref: Memo.No.JCEE(M)/CHZ/F.17-1/Complaint/AMB/2023,  
Dt:08.11.2023.

The above said complaint letter (which is being missent) regarding cutting of trees  
received from Thiru.Edwin Udayakumar, No.2,Ambedkar Nagar,1<sup>st</sup> Cross  
Street,Chennai-99 is sent herewith for kind information and further action please.

Encl: As above

*shdy-21/11/23*  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Ambattur.  
*shdy*  
*21/11/23*

Copy to  
The Joint Chief Environmental Engineer(M),  
No.950/1,2<sup>nd</sup> Floor, Ponamallee High Road,  
Arumbakkam,  
Chennai-600 106.

*சென்னை*  
*21/11/23*

**BEFORE THE HON'BLE  
NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI.**

**Original Application No.105 of 2024**

Edwin Udhaya Kumar,  
S/o. Arumugam,  
No.2, Ambedkar Nagar,  
1st Cross Street, Kolathur,  
Chennai - 600 099.

....Applicant.

Vs

1. The District Collector,  
Rajaji Salai, Fourth Floor, 62,  
Beach Rd, George Town,  
Chennai 600001 & ors.

...Respondents

**REPLY AFFIDAVIT FILED ON BEHALF  
OF THE SECOND RESPONDENT-  
TAMIL NADU POLLUTION CONTROL  
BOARD.**

**Advocate for Respondent: TNPCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date:13.09.2024**

**Date of hearing on:14.10.2024.**